

JITEM NO.1A  
(For Order)

COURT NO.6

SECTION IIA

RECORD OF PROCEEDINGS  
SUPREME COURT OF INDIA

CRL.M.P.Nos.9066 & 11845 of 2007 in CRIMINAL APPEAL NO. 1172 OF 2006

RAJESH RANJAN YADAV @ PAPPU YADAV

Appellant(s)

VERSUS

CBI THOROUGH ITS DIRECTOR

Respondent(s)

Date: 30/11/2007

This matter was called on for pronouncement  
of order today.

For Appellant(s)

Mr. Prem Malhotra,Adv.

For Respondent(s)

Mr. P. Parmeswaran,Adv.

Hon'ble Mr. Justice H.S. Bedi. pronounced the order of the  
Bench comprising of Hon'ble Mr. Justice S.B. Sinha and His Lordship.

The application for bail is dismissed with the directions as  
contained in the signed order.

(A.S. BISHT)  
COURT MASTER

(PUSHAP LATA BHARDWAJ)  
COURT MASTER

(Signed reportable order is placed on the file)